

By e-mail.

Read :- District Court, Ahmednagar Circular No.B-04/EB.03/140 of 2021, Dated 30/07/2021.

Read :- The Hon'ble High Court, Bombay Letter No.Insp-I/67/2021 Dated 06/09/2021 regarding regular functioning.

DISTRICT & SESSIONS COURT, AHMEDNAGAR.

CIRCULAR

No.B-04/EB.03/160 of 2021, DATED 06/09/2021.

In view of the directions received from the Hon'ble High Court, Bombay vide letter No.Insp-I/67/2021, dated 06/09/2021, **all Courts in the Ahmednagar District shall start regular functioning** like pre-pandemic days with 100% attendance of the Judicial Officers and 100% attendance of staff in both sessions in supersession of earlier circulars **with effect from 07/09/2021.**

Mist

District Court, Ahmednagar
Dated : 06/09/2021.

(Milind V. Kurtadikar)
I/c Principal District & Sessions Judge,

AHMEDNAGAR

Circular No.B-04/EB.03/160 of 2021

Copy forwarded for information and necessary actions to :

1. All the Judicial Officers working in Ahmednagar District.
2. The Secretary, District Legal Services Authority, Ahmednagar.
3. The Judge, Family Court, Ahmednagar.
4. The District Government Pleader, Ahmednagar.
5. The Assistant Government Pleader, Sangamner/Shrirampur/Kopargaon/Newasa/Shrigonda.
6. The Assistant Director & Public Prosecutor, Ahmednagar.
7. The Collector, Ahmednagar.
8. The Superintendent of Police, Ahmednagar.
9. The Superintendent of Ahmednagar Jail, Ahmednagar.
10. The President of Ahmednagar Bar Association, Ahmednagar.
11. The President of Ahmednagar Central Bar Association, Ahmednagar.
12. The President of Taluka Bar Associations in Ahmednagar District.
13. All the Head of the Branches in District Court, Ahmednagar.
14. The Court Manager, District Court, Ahmednagar.
15. Notice Board/Official Website.

Mist

District Court, Ahmednagar
Dated : 06/09/2021.

(Milind V. Kurtadikar)
I/c Principal District & Sessions Judge,

AHMEDNAGAR